



THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-50/1997/7725/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati

To,
Smti. Arunima Deka,
Principal Judge, Family Court,
Barpeta.

Dated Guwahati, the 18th December, 2019.

Sub:- **Casual leave.**

Ref:- Your letter No. F.C.(B)/2019/927 dtd. 13.12.2019.

Madam,

With reference to the above, I am directed to inform you that, your prayer for casual leave for 1(one) day on 16.12.2019 along with station leave permission, with your official vehicle, at your own cost, from the evening of 13.12.2019 till the morning of 17.12.2019, has been ~~granted~~ [✓] ~~rejected~~.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-50/1997/7726/A, dated 18.12.19

Copy to:

1. The Systems Analyst, Gauhati High Court

JT. REGISTRAR (VIGILANCE)

Ratan